## Seventeenth Loksabha

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Title: Need to acquire defence land to complete two NHAI projects on National Highway – 222 in Ahmednagar City of Maharashtra.

**DR. SUJAY VIKHE PATIL (AHMEDNAGAR):** Ahmednagar city is well connected with major cities of Maharashtra and adjoining States. The National Highway-222 passes through core area of the city. Due to this, there is enormous traffic congestion on the highway. In order to resolve this issue of traffic congestion, NHAI had already proposed two projects respectively 3.08 kilometres long elevate structure on Pune-Aurangabad highway and 40 kilometres long bypass of NH-222. To start work on these projects some defence land is required to be acquired at the earliest. Land required for these projects, is 0.48 hectare and 0.80 hectare respectively which is a total of 1.0827 hectares land. Due to these small parcels of defence land, works of the projects are not progressing.

As per Defence Land Policy, Ministry of Road Transport and Highways must submit proposal for in-principle approval and after that there will be final approval. Through this august House, I humbly request the Government to order to submit these proposals of acquiring defence land at the earliest to the Ministry of Defence to give relief to thousands of commuters from the traffic congestion.